GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
**LOK SABHA**
**UNSTARRED QUESTION NO. †1658**
ANSWERED ON 28.12.2017

**ILLEGAL BORING**

†1658.        SHRI NATUBHAI GOMANBHAI PATEL

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether water level has declined at many places in the country recently and if so, the details thereof;

(b) whether the Government is aware that illegal boring is being carried out in Delhi; and

(c) if so, the details thereof and the steps being taken by the Government to check the same?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a)  Central Ground Water Board (CGWB) carries out ground water monitoring, four times a year, on regional scale through a network of observation wells in the Country. Comparison and analysis of Pre-monsoon (2017) water level data collected by CGWB with the decadal average (2007-2016) indicates decline in ground water level in about 61% of the wells. Details are given at **Annexure.**

(b) & (c) Regulation of ground water extraction in Delhi is being dealt by the Government of National Capital Territory of Delhi (GNCTD). The Deputy Commissioner (Revenue) of each revenue area of GNCTD have been delegated with the powers of dealing with violations, sealing illegal wells and launching of prosecution etc against offenders. Complaints of illegal borings are looked into by the concerned Deputy Commissioners (Revenue) on merit.

\*\*\*\*\*

**Annexure referred to in reply to part (a) of Unstarred Question No. 1658 to be answered in Lok Sabha on 28.12.2017 regarding 'Illegal Boring'**

**State-wise Decadal Water Level Fluctuation with Mean [Pre-monsoon (2007 to 2016] and Pre-monsoon 2017**

| S. No. | Name of State | No. of wells Analysed | Rise | | Fall | | Wells showing no change | |
|---|---|---|---|---|---|---|---|---|
| | | | No. | % | No. | % | No. | % |
| 1 | Andhra Pradesh | 751 | 184 | 25 | 563 | 75 | 4 | 0.5 |
| 2 | Arunachal Pradesh | 12 | 9 | 75 | 3 | 25 | 0 | 0.0 |
| 3 | Assam | 164 | 71 | 43 | 92 | 56 | 1 | 0.6 |
| 4 | Bihar | 625 | 362 | 58 | 258 | 41 | 5 | 0.8 |
| 5 | Chandigarh | 10 | 1 | 10 | 9 | 90 | 0 | 0.0 |
| 6 | Chhattisgarh | 566 | 219 | 39 | 346 | 61 | 1 | 0.2 |
| 7 | Dadra & Nagar Haveli | 16 | 6 | 38 | 10 | 63 | 0 | 0.0 |
| 8 | Daman & Diu | 11 | 7 | 64 | 4 | 36 | 0 | 0.0 |
| 9 | Delhi | 94 | 33 | 35 | 61 | 65 | 0 | 0.0 |
| 10 | Goa | 65 | 50 | 77 | 15 | 23 | 0 | 0.0 |
| 11 | Gujarat | 799 | 301 | 38 | 473 | 59 | 25 | 3.1 |
| 12 | Haryana | 302 | 95 | 31 | 207 | 69 | 0 | 0.0 |
| 13 | Himachal Pradesh | 90 | 33 | 37 | 57 | 63 | 0 | 0.0 |
| 14 | Jammu & Kashmir | 226 | 75 | 33 | 151 | 67 | 0 | 0.0 |
| 15 | Jharkhand | 218 | 90 | 41 | 128 | 59 | 0 | 0.0 |
| 16 | Karnataka | 1421 | 423 | 30 | 985 | 69 | 13 | 0.9 |
| 17 | Kerala | 1366 | 405 | 30 | 957 | 70 | 4 | 0.3 |
| 18 | Madhya Pradesh | 1318 | 660 | 50 | 658 | 50 | 0 | 0.0 |
| 19 | Maharashtra | 1562 | 667 | 43 | 887 | 57 | 8 | 0.5 |
| 20 | Meghalaya | 20 | 6 | 30 | 14 | 70 | 0 | 0.0 |
| 21 | Odisha | 1283 | 506 | 39 | 773 | 60 | 4 | 0.3 |
| 22 | Puducherry | 5 | 0 | 0 | 5 | 100 | 0 | 0.0 |
| 23 | Punjab | 234 | 36 | 15 | 198 | 85 | 0 | 0.0 |
| 24 | Rajasthan | 859 | 431 | 50 | 428 | 50 | 0 | 0.0 |
| 25 | Tamil Nadu | 536 | 71 | 13 | 465 | 87 | 0 | 0.0 |
| 26 | Telangana | 586 | 315 | 54 | 267 | 46 | 4 | 0.7 |
| 27 | Tripura | 26 | 18 | 69 | 8 | 31 | 0 | 0.0 |
| 28 | Uttar Pradesh | 637 | 187 | 29 | 450 | 71 | 0 | 0.0 |
| 29 | Uttarakhand | 46 | 21 | 46 | 24 | 52 | 1 | 2.2 |
| 30 | West Bengal | 617 | 327 | 53 | 289 | 47 | 1 | 0.2 |
| | **Total** | **14465** | **5609** | **38.8** | **8785** | **60.7** | **71** | **0.5** |

***